

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **02.06.2023** (FRIDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
01:45 PM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Ms. Shreesh Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 143/2023 IA No. 476/2023	Toral Rathod Vs Mr. Gopalsamy Ganesh Babu, RP of Milan Textile Enterprises Private Limited	Ms. Deepika Murali	Mr. A Karthikeyan

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By the order of Hon'ble Member (J)
(Chennai Bench)

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